

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1440/(MAH)/2017

CORAM:

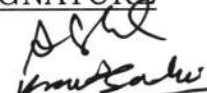

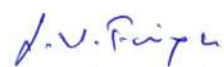
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: APCAX Construction
V/s
West Coast Fine Food (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anilam Ahobhal	Adv. } For	
2.	Ramesh Sundari	Adv. } Respondent Company	
		Noted 23/11/17	by consent
		date	
1.	Sanjay	Adv. } for	
2.	Lallesh Fajra	Adv. } Applicant	

ORDER

C.P. No. 1440/I & BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent the matter is now adjourned to **23rd November, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 17.10.2017

vkf

Sd/-

M.K. Shrawat
Member (Judicial)